

[English]

Currency Notes

**Fake Notes**

2074. DR. ULHAS VASUDEO PATIL :  
SHRI PRASAD BABURAO TANPURE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Fake Note racket flourishes in Mangalore" appearing in the 'Indian Express' dated January 15, 1999;

(b) if so, the facts thereof; and

(c) the steps taken by the Government to stop circulation of fake currency notes?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) Yes, Sir.

(b) Information is being collected and will be laid on the Table of the House.

(c) 'Public Order' and 'Police' are State subjects as per the Constitution of India. The registration, investigation and detection of crimes as well as the prevention of crimes are essentially the responsibility of the State Governments.

The Reserve Bank of India issues press releases, from time to time, to enable the public to distinguish between genuine and fake currency notes. In order to combat counterfeiting, currency notes are now printed with additional security features. The Central Bureau of Investigation has created a Special Unit for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant so as to ensure that such currency notes are not smuggled into the country.

**Bullet Proof Jackets**

2075. DR. BIZAY SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Recovery of bullet-proof jackets baffles Police" appearing in the 'Delhi Times' dated November 25, 1998;

(b) if so, the details thereof;

(c) whether some jackets were recovered from the farmhouse in Mehrauli, Delhi; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) Delhi Police recovered seven bullet proof jackets in four separate cases registered during 1998.

(c) and (d) No, Sir. However, three out of the seven bullet proof jackets recovered during 1998 were seized from C-30, Mayfair Gardens, Hauz Khas, New Delhi. Investigation into this case has been transferred to Central Bureau of Investigation.

**Chanelling Energies of Youth Development**

2076. DR. T. SUBBARAMI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government are finalising the modalities of a new scheme to be launched in January for channelling the energies of young for nation-building with the Government of Andhra Pradesh;

(b) if so, whether any concrete programme of action plan has been prepared by the both Central and State Government;

(c) if so, the details thereof;

(d) the extent to which the modalities have been finalised; and

(e) the total amount likely to be spent in implementing this scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) No, Sir.

(b) to (e) Do not arise.

**Formation of Technologies of Pesticides**

2077. SHRIMATI SHEELA GAUTAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: